

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4816
TO BE ANSWERED ON 23.03.2018

Environmental clearance for Athirappilly Hydro Power Project

4816. SHRI MULLAPPALLY RAMACHANDRAN:
PROF. SAUGATA ROY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of hydro power projects pending for environmental clearance at present, State/UT-wise;
- (b) the reasons for delay in granting clearances to such projects;
- (c) whether some State Governments have raised objections of hydro power projects in their neighbouring States and if so, the details thereof;
- (d) whether the State Government of Kerala has sought environmental clearance for Athirappilly Hydro Power Project and if so, the details thereof; and
- (e) whether the Government has considered the said proposal and taken any decision in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) to (e): Five hydro power projects are under consideration for environmental clearance in the Ministry. Out of these, four hydro power projects will be considered after receipt of Forest Clearance Stage-1 by the project proponent. The Ministry has granted environmental clearance (EC) to Athirappilly hydroelectric power (163 MW) project in Thrissur District of Kerala on 18.7.2007. The validity of the same has expired on 17.7.2017.
